NATIONAL COMPANY LAW TRIBUNAL

SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S)

: HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: SBQ STEELS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G. Senthil rumar for 5- Sethwamas

Ca. Alustalis

ROIMN RATHSTRIKAN

Council for Persolut

ORDER

Counsel representing both the parties are present. Proxy representing counsel for petitioner stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions in relation to the compliance made u/s 9(3)(b) & (c) of the IB Code, 2016. Time is enlarged at request. Put up on 21.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)